

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: BIRLA COTSYN (INDIA) LIMITED Date of Commencement of Liquidation: 24-09-2019; List of Stakeholders as on Date: 18-01-2020; Name of IP: Mr. Anil Goel; Last 5 digit of registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs		31824148		31824148				NA
2	Liquidation costs incurred till date		11853999		11853999				NA
3	Secured financial creditors	8	6567260230	8	6567756287	0	1000000	0	Annexure 3
4	Unsecured financial creditors	7	340363647	7	339645500	0	718147	0	Annexure 4
5	Operational creditors (Workmen)	65	2979265	65	1321339	0	1657926	0	Annexure 5
6	Operational creditors (Employees)	56	35352407	56	23481220	0	11871187	0	Annexure 6
7	Operational creditors (Government Dues)	2	246653619	2	246653619	0	0	0	Annexure 7
8	Operational creditors (other than Workmen, Employees and Government Dues)	10	31273286	10	31273286	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		148	7267560601	148	7253809398	0	15247260	0	